GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION No. 2197 TO BE ANSWERED ON 04.03.2020

CONTRACT LABOURERS

2197. SHRI PRATHAP SIMHA:

Will the Minister of RAILWAYS be pleased to state:

(a): whether a large number of labourers are working on contract basis in Railways;

(b): if so, the number of labourers engaged on a contract basis during the last two years and the current year;

(c): whether such labourers are being paid salary and allowances according to the prescribed rules; and

(d): if not, the system in place for payment of salaries and allowances to these employees?

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

(SHRI PIYUSH GOYAL)

(a) & (b): Yes, Sir. Contract labourers are engaged by the Railway field units on need basis from time to time. Data of contract labourers' details is not maintained centrally.

(c): Yes, Sir.

(d): Does not arise.
